

**By Email/ Speed Post**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-16/2002/ 5921 /A

From :- Shri S.Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri D.J. Mahanta,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated Guwahati the 11<sup>th</sup> October, 2018.

Sub: **Permission to avail long Puja Vacation along with Station leave permission.**

Ref:- Your letter No. DJCH.I-5/2018/1962, dtd. 01.10.2018 and  
DJCH.I-5/2018/1990, dtd. 06.10.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 along with headquarter leave permission w.e.f. the evening of 12.10.2018 till the morning of 29.10.2018, as prayed for. Shri B. Sutradhar, the CJM, Chirang, Kajalgaon and in his absence the senior most judicial officer at the station will remain in charge of your Court in your absence.

Yours faithfully,

  
11/10/2018

**DEPUTY REGISTRAR (ADMN.-I)**

**Memo NO.HC.VII-16/2002/ \_\_\_\_\_ /A, dated**



Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. Shri B. Sutradhar, the CJM, Chirang, Kajalgaon.
3. Pvt. Secretary to Portfolio Judge for the District of Chirang.

Sd/-

**DEPUTY REGISTRAR (ADMN.-I)**